

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 359 OF 2017 &**  
**IA NO. 897 OF 2017**

**Dated: 16<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Rama Shanker Awasthi**

... **Appellant(s)**

**Vs.**

**Lanco Anpara Power Limited & Ors.**

... **Respondent(s)**

Counsel for the Appellant (s) :

Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya  
Ms. Poorva Saigal  
Mr. Pulkit Agarwal

Counsel for the Respondent(s) :

Mr. S.B. Upadhyay, Sr. Adv.  
Mr. Avijeet Lala  
Ms. Sakya Singha Chaudhuri  
Ms. Shikha Pandey  
Ms. Astha Sharma  
Mr. Nishant Kumar for R-1

Mr. C.K. Rai for R-2

Mr. Rajiv Srivastava for R-3 to R-6

**ORDER**

The learned counsel, Mr. M.G. Ramachandran, appearing for the Appellant filed Summary of Events and Note of Arguments of Events on behalf of the Appellant and the same were taken on record.

List this matter for hearing on **17.05.2018, on top of the board** as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*Bn/pr*